

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.644
TO BE ANSWERED ON 06.02.2024**

IMPLEMENTATION OF NAPDDR

**644. PROF. SOUGATA RAY:
SHRIMATI PRATIMA MONDAL:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any information about the use of various types of drugs and psychotropic substances among the citizens of the country;
- (b) if so, the details thereof, State and age-wise;
- (c) the steps taken so far to shield the Indian population from influx of drug and narcotic substances;
- (d) the details of the National Action Plan for Drug Demand Reduction (NAPDDR) and its implementation since the last three years, State-wise;
- (e) the details of percentage of people who are addict/using drugs and alcohol, State-wise; and
- (f) the details of both demand and supply side interventions to shield the people from such heinous habits?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a) to (e) : As per the Comprehensive National Survey on Extent and Pattern of Substance Use in India conducted in 2018, the details of drug abuse are as under:

Substance	Children & Adolescents (10-17 years)		Adults (18-75 years)	
	Prevalence (in %)	Estimated no. of users	Prevalence (in %)	Estimated no. of users
Alcohol	1.30	30,00,000	17.10	15,10,00,000
Cannabis	0.90	20,00,000	3.30	2,90,00,000
Opioids	1.80	40,00,000	2.10	1,90,00,000
Sedatives	0.58	20,00,000	1.21	1,10,00,000
Inhalants	1.17	30,00,000	0.58	60,00,000
Cocaine	0.06	2,00,000	0.11	10,00,000
ATS	0.18	4,00,000	0.18	20,00,000
Hallucinogens	0.07	2,00,000	0.13	20,00,000

The details of this survey may be seen at
<https://socialjustice.gov.in/writereaddata/UploadFile/Survey%20Report636935330086452652.pdf>

State/UT-wise and Substance-wise figure of drug users: -

Sl. No.	Substance	Alcohol	Cannabis	Opioids	Sedatives	Inhalants	Cocaine	ATS	Hallucinogens
1.	State/UTs	PREVALENCE OF USE (%)	PREVALENCE OF USE (%)	PREVALENCE OF USE (%)	PREVALENCE OF USE (%)	PREVALENCE OF USE (%)	PREVALENCE OF USE (%)	PREVALENCE OF USE (%)	PREVALENCE OF USE (%)
2.	JAMMU & KASHMIR	4	1.54	5.05	1.71	1.01	0.01	0.02	0.01
3.	HIMACHAL PRADESH	10.1	3.58	5.78	2.24	2.91	0.04	0.01	0.00
4.	PUNJAB	34	14.23	9.91	4.61	0.87	0.69	0.63	0.00
5.	CHANDIGARH	20.1	0.80	2.99	1.61	0.14	0.05	0.09	0.01
6.	UTTARAKHAND	23.2	4.00	2.66	2.33	0.82	0.02	0.03	0.09
7.	HARYANA	25.2	7.44	8.91	3.05	2.20	0.10	0.38	0.14
8.	NCT OF DELHI	25	9.30	7.98	3.19	3.80	0.09	0.61	0.41
9.	RAJASTHAN	2.3	0.16	1.53	0.36	0.11	0.11	0.10	0.10
10.	UTTAR PRADESH	29.4	9.16	2.19	1.27	0.54	0.02	0.09	0.02
11.	BIHAR	1	1.68	0.20	0.07	0.06	0.00	0.01	0.02
12.	SIKKIM	18.3	12.60	19.21	17.10	3.86	0.63	0.06	0.18
13.	ARUNACHAL PRADESH	37.3	9.12	23.00	6.46	4.18	3.30	3.67	0.30
14.	NAGALAND	9.5	5.63	26.06	10.82	0.67	0.30	0.17	0.00
15.	MANIPUR	27.6	4.40	14.63	8.59	1.74	0.00	4.73	0.23
16.	MIZORAM	9.6	3.79	26.39	7.53	2.27	0.00	0.30	0.09
17.	TRIPURA	38.4	2.36	5.12	0.67	0.00	0.00	0.01	0.01
18.	MEGHALAYA	4.2	2.09	6.58	1.09	0.06	0.06	0.05	0.00
19.	ASSAM	10.4	2.68	2.99	0.92	1.02	0.01	0.13	0.02
20.	WEST BENGAL	18.2	1.01	0.86	0.78	0.31	0.00	0.00	0.01
21.	JHARKHAND	7.8	0.73	1.13	0.63	1.29	0.01	0.04	0.03
22.	ODISHA	18.9	6.07	2.93	1.82	0.02	0.00	0.09	0.00
23.	CHHATTISGARH	43.5	5.89	1.60	1.61	0.48	0.00	0.00	0.00
24.	MADHYA PRADESH	21.4	1.61	1.26	1.12	0.93	0.07	0.14	0.05
25.	GUJARAT	4.3	0.80	1.46	1.38	0.08	0.00	0.00	0.00
26.	DAMAN & DIU	20.8	2.04	9.11	0.15	0.00	1.44	11.23	0.03
27.	DADRA & NAGAR HAVELI	12.8	0.33	1.66	0.28	1.66	0.86	0.13	0.11
28.	MAHARASHTRA	5.8	2.22	1.20	1.22	0.65	0.57	0.50	0.62
29.	ANDHRA PRADESH	17.3	1.18	2.26	1.79	0.66	0.00	0.02	0.00
30.	KARNATAKA	7.2	0.60	1.33	0.51	0.37	0.09	0.13	0.06
31.	GOA	28.6	1.48	3.39	1.42	2.26	0.39	0.67	0.07
32.	LAKSHADWEEP	0.2	0.20	2.33	1.19	0.92	0.66	0.97	0.88
33.	KERALA	13.4	1.43	0.86	0.54	0.46	0.05	0.13	0.37
34.	TAMIL NADU	15.5	0.18	0.27	0.32	0.18	0.01	0.03	0.05
35.	PUDUCHERRY	11	0.19	2.19	4.20	1.49	0.00	0.18	0.03
36.	ANDAMAN & NICOBAR	29.6	0.30	1.80	0.89	1.45	0.52	0.76	0.98
37.	TELANGANA	19	0.72	2.06	1.31	0.62	0.08	0.74	0.66
38.	INDIA	17.1	3.31	2.12	1.21	0.58	0.11	0.18	0.13

The Ministry of Social Justice & Empowerment is the nodal Ministry for drug demand reduction in the country. To tackle the issue of substance use, this Department formulated and implementing National Action Plan for Drug Demand Reduction (NAPDDR), a centrally sponsored scheme under which financial assistance is provided to:

- i. 'State Governments/ Union Territory (UT) Administrations for Preventive Education and Awareness Generation, Capacity Building, Programmes for Drug Demand Reduction by States/UTs etc.
- ii. 'NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs), Community based peer Led Intervention (CPLI) for early Drug Use Prevention among Adolescents, Outreach and Drop In Centres (ODIC) and District De-Addiction Centres (DDACs)'; and
- iii. Government Hospitals for Addiction Treatment Facilities (ATFs)

Following Activities have been undertaken under NAPDDR scheme:

- i. **342 Integrated Rehabilitation Centres for Addicts (IRCAs)** that provide in-patient treatment to drug users along with counselling, detoxification/de-addiction, after care and re-integration into the social mainstream.
- ii. **47 Community based Peer led Intervention (CPLI)** programmes work with children below 18 to create awareness against drugs and teach life skills.
- iii. **74 Outreach and Drop In Centres (ODICs)** which provide safe and secure space with provision of screening, assessment and counselling and thereafter provide referral and linkage to treatment and rehabilitation services.
- iv. **66 Addiction Treatment Facilities (ATFs)** in Government hospitals.
- v. **53 District De-Addiction Centres (DDACs)** which provides all three facilities provided by IRCA, ODIC & CPLI under one roof.
- vi. All of these facilities have been **geo-tagged** for ease of access to those in need.
- vii. A **Toll-free Helpline for de-addiction, 14446** is being maintained by the Ministry of Social Justice & Empowerment for providing primary counseling and immediate referral services to the persons seeking help through this helpline.
- viii. **Navchetna Modules**, teacher training modules have been developed by MoSJE for sensitizing students (6th -11th standard), teachers and parents on drug dependence, related coping strategies and life skills.

The implementation of NAPDDR in last three years is given below:

Fund released and Beneficiaries under NAPDDR (amount in Cror)									
S.No.	Name of the State/ UT	2020-21			2021-22		2022-23		
		Funds released to NGOs/VOs	Fund released to SAP	Beneficiaries	Funds released to NGOs/VOs	Beneficiaries	Funds released to NGOs/VOs	Fund released to SAP	Beneficiaries
1	Andhra Pradesh	3.94	3.71	6878	3.12	18658	3.99	0	20036
2	A&N islands	0	0	0	0	0	0	0	0
3	Arunachal Pradesh	0	0	345	0	30	0.05	0	5
4	Assam	6.69	0	15995	5.24	26984	4.37	0	26869
5	Bihar	3.97	0	1414	2.05	1583	1.84	0	1487
6	Chandigarh	0.16	0	842	0.27	1007	0	0	1145
7	Chhatisgarh	0.88	0	6058	0.86	16580	1.29	0	17262
8	D&N Haveli	0	0	0	0	0	0	0	0
9	Daman & Diu	0.18	0	165	0.2	160	0.24	0	182
10	Delhi	3.92	0	12993	4.37	18549	3.47	0	26635
11	Goa	0	0	0	0	3	0	0	3
12	Gujarat	1.7	0	1289	2.35	1571	2.53	0	1607
13	Haryana	2.47	0	5692	1.98	7352	2.03	0	6893
14	Himachal Pradesh	0.4	0	727	1.29	12665	0.91	0	3207
15	Jammu & Kashmir	0.84	0	1509	0.46	4365	2.37	1.25	9774
16	Jharkhand	0.39	0	170	0.19	195	0.24	0	194
17	Karnataka	9.22	0	7153	7.67	7206	9	0	7179
18	Kerala	5.96	0	4239	3.62	4746	3.54	0	10385
19	Ladakh	0	0	0	0	0	0	0	0
20	Lakshadweep	0	0	0	0	0	0	0	0
21	Madhya Pradesh	4.8	0	43993	2.84	41467	3.5	0	55461
22	Maharashtra	17.9	0	9273	8.77	8630	9.88	0	8705
23	Manipur	6.34	0	7974	7.2	9026	8	0	10313
24	Meghalaya	0.12	0	297	0	40	0.25	0	196
25	Mizoram	2.17	0	1862	1.95	2025	2.25	0	2196
26	Nagaland	1.4	0	1313	1.97	1440	1.19	0	1293
27	Orissa	10.66	0	24497	10.07	28223	9.31	0	32241
28	Puducherry	0.66	0	365	0.22	499	0.43	0	463
29	Punjab	1.55	0	10534	1.08	10159	1.01	0	11239
30	Rajasthan	6.59	0	10117	3.74	24001	4.87	0	28982
31	Sikkim	0.42	0	194	0.46	178	0.19	0	165
32	Tamil Nadu	5.66	0	3320	4.95	3938	5.19	0	3668
33	Telangana	2.45	0	5924	2.32	6020	2.49	0	6174
34	Tripura	0.08	0	614	0.08	762	0.14	0	416
35	Uttar Pradesh	10.49	0	14295	6.09	15523	4.97	0	31041
36	Uttarakhand	0.39	0	1256	1.28	4718	1.63	0	5230
37	West Bengal	2.14	0	7118	2.43	8099	2.43	0	8942
	others/NMBA/SAP/Navchetna etc	31.1	0	0	1.81	0	3.92	0	
	TOTAL	145.63	3.71	208415	90.93	286402	97.51		339588

* SAP was discontinued during the FY 2021-22.

(f) Narcotics Control Bureau (NCB) has forwarded the details of the supply side interventions to shield the people from such heinous habits over the last three years are enclosed as "Annexure A". The details of the demand side interventions to shield the people from such heinous habits over the last three years are enclosed as "Annexure B".

Cases/Arrest/Drug seized by all DLEAs for the period 2018-2023 (Nov)*

	2021	2022	2023 (Nov)*
Total Cases	68,144	102,769	94,472
Indian Arrested	92,945	125,739	113,340
Foreigners Arrested	593	777	509
Total Person Arrested	93,538	126,516	113,849
Drug/Year	2021	2022	2023 (Nov)*
ACETIC ANHYDRIDE (In Kg)	24,265	333	40
ATS (In Kg)	387	1,224	3,234
COCAINE (In Kg)	364	218	175
CODEINE (In Kg)	660	355	59
CODEINE (In Litre)	994	2,922	70
CBCS (In Litre)	569	1,059	3,102
EPHEDRINE/PSEUDOEPHEDRINE (In Kg)	325	1,001	965
FENTANYL HCL (In Kg)	0	0	0
GANJA (In Kg)	812,545	718,376	547,108
HASHISH (In Kg)	4,197	3,495	2,689
HASHISH OIL (In Kg)	112	104	41
HEROIN (In Kg)	7,197	5,410	2,333
KETAMINE (In Kg)	1	3	26
KHAT LEAVES (In Kg)	47	0	320
LSD (In Blot)	6,314	1,150	35,596
MDMA (In Kg)	117	63	47
MEPHEDRONE (In Kg)	138	2,872	300
MESCALINE (In Kg)	0	2	0
METHAQUALONE(MANDRAX) (In Kg)	15	57	20
MORPHINE (In Kg)	96	129	175
MORPHINE (In Litre)	35	0	0
OPIUM (In Kg)	5,161	3,805	6,215
POPPY HUSK & POPPY STRAW (In Kg)	642,609	398,356	466,150
INJECTION (In No.)	173,325	91,982	103,074
CBCS (In Bottle)	1,531,666	1,320,132	1,323,710
TABLETS OF ALL TYPES IN KGS	1,667	802	1,150
TABLETS OF ALLTYPE IN NO.	37,989,918	17,296,622	11,832,943

*Provisional Data

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